

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'B' Bench, Hyderabad

Before Shri Laliet Kumar, Judicial Member
And
Shri Madhusudan Sawdia, Accountant Member

आ.अपी.सं / **ITA No.298/Hyd/2023**
(निर्धारण वर्ष / Assessment Year: 2018-19)

NSL Renewable Power (P) Ltd, Hyderabad PAN:AABCN6009L (Appellant)	Vs.	Dy. C. I. T. Circle 5(1) Hyderabad (Respondent)
निर्धारिती द्वारा / Assessee by:		Shri Yogesh Malpani
राजस्व द्वारा / Revenue by:		Shri Kumar Pranav, CIT(DR)
सुनवाई की तारीख / Date of hearing:	03/06/2024	
घोषणा की तारीख / Pronouncement:	10/06/2024	

आदेश/ORDER

Per Laliet Kumar, J.M

This appeal filed by the assessee is directed against the order dated 29.03.2023 of the learned Pr.CIT (4) Hyderabad, relating to A.Y.2018-19.

2. At the outset, the learned Counsel for the assessee submitted that the assessee would like to withdraw the appeal. The learned DR has no objection for withdrawal of the appeal by

the assessee. Hence, the appeal filed by the assessee is dismissed as withdrawn.

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 10th June, 2024.

Sd/-

Sd/-

(MADHUSUDAN SAWDIA) ACCOUNTANT MEMBER	(LALIET KUMAR) JUDICIAL MEMBER
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Hyderabad, dated 10th June, 2024

Vinodan/sps

Copy to:

S.No	Addresses
1	NSL Renewable Power (P) Ltd,8-2-684/2/A NSL ICON 4 th Floor, Road No.12, Banjara Hills, Hyderabad
2	Dy.CIT Circle 5(1) IT Towers, AC Guards, Masab Tank, Hyderabad
3	Pr. CIT – 4, Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

By Order